

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1625  
ANSWERED ON:23.03.2012  
DEREGULATION OF INTEREST ON SAVING ACCOUNT  
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**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Reserve Bank of India (RBI) has deregulated interest rate on saving bank accounts maintained with scheduled commercial banks in the recent past;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the benefits likely to be accrued to the depositors of the said banks from such deregulation of interest rate on saving bank accounts?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c): Reserve Bank of India (RBI) has, in the public interest, deregulated the interest rate on savings bank deposit of resident Indian on 25.10.2011. Banks are free to determine their savings bank deposit interest rate, subject to the certain conditions. In the deregulated regime, the depositors may earn higher rate of interest on their deposits.